

Seventeenth Loksabha

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Title: Regarding alleged cow smuggling in Assam-laid.

SHRI ABDUL KHALEQUE (BARPETA): The Hon'ble Chief Minister of Assam said that smuggling of cows from Assam to Bangladesh is valued at INR 1000 crore per month. He also mentioned that cows from other states are brought into Assam and sent across the border which indicates that cow smuggling syndicates from other states are also active in Assam. In other words, the state serves as a safe transit route for illegal activities. With a view to stop this illegal cross border cow smuggling, the state government has passed the "Cow Protection Bill" in Assam assembly. If the statement by Assam Chief Minister holds water, this illegal trade has definitely not developed overnight and has been going on unchecked since the last few years. Such illegal trade has not only cost the national exchequer for years but is also a threat to the sovereignty of the nation.

Such activities involving two sovereign nations should not be tolerated and there is a need to go deeper into the cause and eradicate the menace. Since syndicates from different states are involved, I demand that a detailed investigation be done by CBI or any other central agency as may be deemed fit for the case.